

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SJ CORPORATION LIMITED

(Regd. Office: 203, 2nd Floor, Prateek Arcade, Tata Road, Opera House, Mumbai 400 004.

Tel.: 022 - 2366 8131 Telefax: 022-2364 3920 E-mail: sjcorporation9@yahoo.com)

The details subsequent to the completion of the offer made vide Public Announcement ("PA") dated August 04, 2008 and corrigendum to PA dated September 05, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations"), issued on behalf of Mr. Savjibhai D. Patel and Mrs. Usha S. Patel (hereinafter referred as "The Acquirers") to acquire upto 40,000 (Forty Thousand Only) fully paid equity shares of Rs. 10 each of SJCL, representing 20% of the paid up and voting equity share capital, at a price of Rs. 447.00/- (Rupees Four Hundred & Forty Seven Only) per fully paid up equity share, payable in cash. The Offer formalities are completed and the details are as under:

1	Name of the Target Company	SJ Corporation Limited Registered Office: 203, 2nd Floor, Prateek Arcade, Tata Road, Opera House, Mumbai - 400 004. Tel.: 022 - 2366 8131 Telefax: 022 - 2364 3920.			
2	Name of the Acquirers	Mr. Savjibhai D. Patel and Mrs. Usha S. Patel			
3	Name of the Manager to the Offer	Aryaman Financial Services Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd.			
5	Date of Opening of the Offer	September 18, 2008 (Thursday)			
6	Date of Closure of the Offer	October 07, 2008 (Tuesday)			
7	Details of Acquisition (All % based on Voting Capital)	Proposed in the Offer	Actuals		
a.	Offer Price (Fully paid up)	Rs. 447.00/-	Rs. 447.00/-		
b.	Shareholding of Acquirers prior to MOU / PA	70,100 (35.05%)	70,100 (35.05%)		
c.	Shares acquired through MOU	70,100 (35.05%)	70,100 (35.05%)		
d.	Shares acquired in the Open Offer	40,000 (20.00%)	7,800 (3.90%)		
e.	Size of Open Offer (No of Shares * Offer price)	Rs. 1,78,80,000/-	Rs. 34,86,600/-		
f.	Shares if any acquired after PA but 7 working days prior to Closure of Offer	Nil	Nil		
g.	Post Offer Shareholding of Acquirers	1,80,200 (90.10%)	1,48,000 (74.00%)		
h.	Pre and Post offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		59,800 (29.90%)	19,800 (9.90%)	59,800 (29.09%)	52,000 (26.00%)
8	Date of dispatch of consideration and delay if any	October 17, 2008 (Friday) No Delay. No interest is due and payable in this regard.			
9	Position of Escrow Account	Out of Rs. 50,00,000/- held in Escrow Account; an amount of Rs. 35,00,000/- released for payment consideration. The balance amount retained in Deposit Account, with lien in favour of Manager to the Offer, which will be released shortly.			
10	Status of Investor complaints	No investor complaints have been received in respect of the Offer till date.			

Aryaman Financial Services Ltd.
306, Mint Chambers, 45/47 Mint Road,
Fort, Mumbai - 400 001.
Tel. No.: 022 - 22618264/22618269
Telefax No.: 022 - 22630434
Email: info@afsl.co.in /
aryaman_limited@rediffmail.com
Contact: Deepak Biyani/Amit Kumar



Sharex Dynamic (I) Pvt. Ltd.
Unit No.1, Luthara Ind.
Premises, Andheri Kurla Road,
Safed Pool, Andheri (E),
Mumbai - 400 072
Tel. No.: 022 - 28515606
Fax No.: 022 - 28512885
E-mail: sharexindia@vsnl.com
Contact: Shri B. S. Baliga

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

Place: Mumbai Date: 18.10.2008